

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-21/2005/5668/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Moushumi De,  
District & Sessions Judge,  
Bongaigaon.

Dated Guwahati, the <sup>JD</sup> 23 June, 2023.

Sub:- **Casual Leave with station leave permission.**

Ref:- Letter No.DJB.I-11/2023/4312 dtd. 21.06.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 26.06.2023 and 27.06.2023, along with station leave permission, with the official vehicle, at own cost, from the evening of 23.06.2023 till the morning of 28.06.2023**, has been granted. The Addl. District & Sessions Judge (FTC), Bongaigaon and in his absence the next senior most Judicial Officer would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2005/5669/A dated**, 23-06-2023

Copy to.

✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**